

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 40533/2017

LALLA BHAIYA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.137564/2017-EXEMPTION FROM SURRENDERING)

Date : 15-12-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Bharat Singh, Adv.
 Mr. Amit Pawan, AOR
 Mr. Pramod Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected.
However, the petitioner is granted four weeks' time to surrender.

In case the petitioner surrenders and submits proof in this regard in the Registry within the aforesaid time, the matter shall be posted for consideration before the Court.

(SAPNA BISHT)
SENIOR PERSONAL ASSISTANT

(SUMAN JAIN)
BRANCH OFFICER